

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

BA NO.2738 OF 2020

(CRIME NO 302.OF 2020 OF MALA POLICE STATION, THRISSUR DISTRICT)

PETITIONER/ACCUSED

VIJITH AGED 32,S/O VIJAYAN, PARIPPIL VEEDU, SANTHINAGAR DESAM,
PUTHERCHIRA, PUTHENCHIRA VILLAGE, MALA, THRISSUR RURAL, KERALA.

BY ADV. SRI V SETHUNATH & MANORANJAN V R

RESPONDENTS/COMPLAINANTS:

1.STATE OF KERALA, REPRESENTED BY THE PUBLIC PROSECUTOR, HIGH
COURT OF KERALA, ERNAKULAM, KOCHI-682 031.

2. THE SUB INSPECTOR OF POLICE,MALA POLICE STATION, THRISSUR
RURAL, THRISSUR, KERALA- 680732 .

BY P.P. SRI.AJITH MURALI & SRI.SANTHOSH PETER(SR)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
12.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J.

B.A. No. 2738 of 2020

Dated this the 12th day of May, 2020

ORDER

When this Bail Application came up for consideration, the counsel for the petitioner submitted that he may be allowed to withdraw this bail application.

Hence, this bail application is dismissed as withdrawn.

P.V.KUNHIKRISHNAN, JUDGE

MMG